

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3403
ANSWERED ON:31.08.2012
LIVER TRANSPLANTATION FACILITY
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is still no liver transplantation facility in all Government hospitals for poor patients in the country;
- (b) if so, reasons therefor and whether the Government proposes to provide liver transplantation facility in all Government as well as charitable hospitals;
- (c) if so, the time by which it is likely to be available in Government hospitals; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (d):- Health is a State subject and no such information is maintained centrally. It is primary responsibility of the State Government to provide adequate healthcare facilities to the people. However, following Government hospitals are registered under Transplantation of Human Organ Act (THOA), 1994 for Liver Transplantation in Delhi:

- (i) G.P.Pant Hospital, New Delhi
- (ii) Institute of Liver and Billiary Sciences, Vasant Kunj, New Delhi
- (iii) Army Hospital, (R&R), Delhi Cantt.
- (iv) AIIMS, New Delhi

Upgradation of existing facilities and creation of new facilities is a continuous process and taken up in accordance with availability of funds and other requirement. Presently there is no proposal for setting up such facility in three Central Government Hospitals viz. Safdarjung Hospital, Dr. RML Hospital and LHMC& its associated Hospitals.